

Arb. A. No. 07/2024

STATE OF SIKKIM AND ORS.

APPELLANT (S)

VERSUS

CHHABIL DASS AGARWAL

RESPONDENT (S)

For Appellants : Mr. Zangpo Sherpa, Additional Advocate General
with Mr. Shakil Raj Karki, Government Advocate.

For Respondent : Mr. Hem Lall Manger, Advocate.

Date: 25/10/2024

CORAM:

**HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE
HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

...

ORDER : (per the Hon'ble, the Chief Justice)

On the prayer of the learned Additional Advocate General, the appeal is treated as withdrawn with liberty to file afresh.

**(Bhaskar Raj Pradhan)
Judge**

**(Biswanath Somadder)
Chief Justice**